

COURT-I

In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 76 of 2016 &  
IA Nos. 185, 186 of 2016

Dated : 07<sup>th</sup> September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Chhattisgarh State Power Trading Co. Ltd. ...Appellant(s)  
Vs.  
Bharat Aluminium Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Apporv Kurup  
Mr. V.C. Shukla

Counsel for the Respondent(s) : Mr. Nimesh Kr. Jha for R-1  
Mr. Ravin Dubay for R-2  
Mr. Shivnath Tripathi for R-3

ORDER

Learned counsel for the Appellant seeks two weeks time to file rejoinder.  
He may file the same on or before 22.09.2016 after serving copy on the other  
side.

List the matter on 26.10.2016.

(T. Munikrishnaiah)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*